

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 329
TO BE ANSWERED ON 02nd DECEMBER, 2025

Pradhan Mantri Matsya Sampada Yojana in Telangana

329. Shri Suresh Kumar Shetkar:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the steps being taken by the Government to develop natural harbours and modern landing facilities for local fishermen;
- (b) the total funds allocated and utilized for Telangana's inland fisheries infrastructure and the reason for non-utilization of funds under the Pradhan Mantri Matsya Sampada Yojana (Rs. 20,050 crores);
- (c) whether the Government provide cold storage, safe landing and marketing facilities for Telangana fishermen under Blue Port or similar schemes and if so, the details thereof and if not, the reasons therefor;
- (d) whether it is a fact that Telangana produces over 2.5 lakh tonnes of inland fish annually, has the Government planned capacity building, mechanised landing and insurant and insurance support; and
- (e) whether the Government has any monitoring mechanism to ensure timely execution of harbour development projects in Telangana, including the fund utilisation and quality standards?

ANSWER

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) : The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, has been implementing the flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) from 2020-21 to 2025-26 with an investment of ₹20,050 crore to promote the sustainable and responsible development of the fisheries sector and the welfare of fishers across all States/Union Territories, including Telangana. In addition, the Fisheries & Aquaculture Infrastructure Development Fund (FIDF) provides concessional finance to eligible entities, including State Governments/UTs, for the development of identified fisheries infrastructure. The Development of fishing harbours and fish landing centres is one of the important areas envisaged and supported under schemes implemented by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying. The development of natural harbours and modern landing facilities for local fishermen is undertaken based on site-specific techno-economic feasibility assessments. For availing financial assistance under these schemes, the concerned State/UT Governments are required to submit techno-financially viable proposals, along with confirmation of the State share, availability of land, and the requisite clearances. Since Telangana has not sent any such proposal, No FLC is approved for Telangana.

(b) Under PMMSY, an investment target of Rs. 400.00 crore with a central share of Rs. 150.00 crore was envisaged for Telangana. Further, the proposal of the Government of Telangana has been approved for the implementation of various fisheries development activities at a total project cost of Rs. 339.37 crore with a central share of Rs. 108.73 crore during 2020-21 to 2024-25, and Rs. 39.40 Crore released so far based on the utilization reported by the Government of Telangana.

(c) The prominent post harvest infrastructure facilities approved under PMMSY for Telangana includes marketing related infrastructure such as (i) Fish value added enterprise unit (3 unit), (ii) Construction of fish kiosks (185 unit), (iii) Insulated vehicles (20 unit), (iv) Live fish vending Centres (20 unit), (v) Three-wheeler with Ice Box (200 unit) and (vi) State of art whole sale fish market at Hyderabad.

(d) As per provisional figures for FY 2024–25, Telangana records an annual inland fish production of approximately 4.77 lakh tonnes. Under the PMMSY, provisions are available for capacity building, establishment of modern/mechanised landing facilities, and insurance support. Further, under the Central Sector Sub-scheme *Pradhan Mantri Matsya Kisan Samridhi Sah-Yojana (PM-MKSSY)*, the Government extends a one-time incentive covering 40% of the aquaculture insurance premium, with an additional 10% benefit earmarked for SC/ST and women beneficiaries. To further strengthen fish production and allied activities in Telangana, a Wholesale Fish Market estimated at ₹47.03 crore (with a Central share of ₹28.22 crore) has been approved under PMMSY. In addition, a Centre of Excellence under the Central Sector component has been approved for activities related to post-harvest management and value chain development in the State.

(e) Since no fishing harbour project has been approved in Telangana by the department under the fisheries developmental schemes, the question does not arise.
